Annexure-7

Name of the corporate debtor: I.C.S.A. (INDIA) LIMITED ; Date of commencement of liquidation: 18-08-2020 ; List of stakeholders as on: 07-12-2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					